

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE SPECIAL BENCH
COURT NO. 1

ITEM No.112
(MP) CP(IB) 68 of 2020

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indian Potash Ltd
V/s
Summan Phosphates & Chemicals Ltd

.....Applicant

.....Respondent

Order delivered on 09/02/2023

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ld. Adv. Ms. Pooja Singh
For the Respondent : Ld. Adv. Mr. Vijay Assudani

ORDER

Pleadings are complete. All documents have come on the e-portal.

List it before the Regular Bench for hearing on 17.03.2023.

Sd/-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

Sd/-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)